

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1990

ANSWERED ON:13.12.2004

SPORTSPERSONS TESTED POSITIVE IN DOPE TEST IN ATHENS OLYMPIC GAMES .

Choudhary Shri Nikhil Kumar;Meghwal Shri Kailash;Nishad Shri Mahendra Prasad;Pal Shri Raja Ram;Paraste Shri Dalpat Singh;Paswan Shri Ramchandra;Rao Shri Kavuru Samba Siva;Tripathi Shri Chandramani;Yadav Shri Baleshwar

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Indian weightlifters and athletes have tested positive in dope test in the Athens Olympic Games;
- (b) if so, the reaction of the Government thereto; and
- (c) the steps taken by the Government to check doping in the games and stop re-occurrence of such incidents in future?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT)

(a) Yes Sir.

(b) Indian Olympic Association (IOA) appointed an Inquiry Committee with Brig. (Retd.) K.P. Singh Deo, Chairman, Sports Development Commission of IOA and Dr. Manmohan Singh, Chairman, Medical Commission of Olympic Council of Asia to look into the Doping controversy at the Athens Olympic Games, 2004. On the recommendations of the Inquiry Committee, a life-time ban has been imposed on participation in sports events on the two weightlifters, namely Ms. Sanamacha Chanu and Ms. Pratima Kumari, who had tested positive for banned drugs during the Athens Olympics Games.

The Government has terminated contracts of the coaches involved with the training of the above mentioned weightlifters, namely Shri Pal Singh Sandhu, the then National Coach and Shri Leonid Taranenko, Foreign Coach.

(c) The Government has launched the Scheme for Dope Test in the 10th Five Year Plan with the objectives:

- (i) to have an International Olympic Committee-accredited Dope Control Centre in India
- (ii) to maintain quality control system as required by International standard, i.e., ISO: 17025
- (iii) to educate athletes, coaches and other supporting personnel about the harmful effects of dope
- (iv) to test and develop the rationale for drug free sports and a national anti-doping policy
- (v) to conduct in-competition and out- of-competition dope tests on sportspersons
- (vi) to promote research and training and
- (vii) to harmonize the dope-related regulations in tune with the World Anti Doping Code and the rules and regulations framed by the World Anti Doping Agency from time to time.

A Dope Control Centre (DCC) has been set up in Sports Authority of India located at JN Stadium, New Delhi. which has already got ISO 9001:2000 certification as well as ISO 17025:1999 certification.

Government has dealt with the problem of doping in sports both at preventive and punitive levels. Elaborate efforts are being made by the Sports Authority of India to educate the players. National Sports Federations have been asked to take action against sportspersons found guilty of doping and compliance reports obtained from them. SAI has also taken disciplinary action against coaches in the light of positive dope result in respect of certain sportspersons coached by them.